

**MADHYA PRADESH STATE JUDICIAL ACADEMY  
HIGH COURT OF M.P., JABALPUR**

**SPECIALIZED EDUCATIONAL PROGRAMME ON –  
DOMESTIC VIOLENCE AND OFFENCES AGAINST WOMEN**

**DATE: 29<sup>th</sup> & 30<sup>th</sup> SEPTEMBER, 2019 (MPSJA)**

**PROGRAMME**

**DAY FIRST – 29.09.2019 (Sunday)**

SESSIONS	TIME	TOPICS
I	10.00 a.m. to 10.15 a.m.	Inaugural session & overview of the Programme  By: <b>Officers of the Academy</b>
II	10.15 a.m. to 11.25 a.m.	General Introduction: Object, procedure, application & interim measures under Protection of Women from Domestic Violence Act, 2005  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>
III	11.25 a.m. to 11.45 a.m.	Presentation on – Role of Protection Officers under Protection of Women from Domestic Violence Act, 2005  <i>(15 minutes)</i>  Presentation by: <b>Sushri Pooja Gole, Civil Judge Class-II, Jhabua</b>
<b>TEA BREAK (11.45 a.m. to 12.00 noon)</b>		
IV	12.00 noon to 1.00 p.m.	Interim & final orders that can be passed under Protection of Women from Domestic Violence Act, 2005  By: <b>Shri Yashpal Singh, Deputy Director, MPSJA</b>
V	1.00 pm to 1.20 p.m.	Presentation on – Trial of offences u/s 31 of Protection of Women from Domestic Violence Act, 2005  <i>(15 minutes)</i>  Presentation by: <b>Sushri Anjali Shah, Civil Judge Class-II, Jabalpur</b>
<b>LUNCH BREAK (1.20 p.m. to 2.00 p.m.)</b>		
VI	2.00 p.m. to 2.30 p.m.	Group Discussion by the participants  Co-ordinated by: <b>Officers of the Academy</b>
VII	2.30 p.m. to 3.30 p.m.	Presentation on the topic by the Groups <i>(Two presentations; each of 5.00 minutes, followed by concluding remarks)</i>  Co-ordinated by: <b>Officers of the Academy</b>
<b>TEA BREAK (3.30 p.m. to 3.45 p.m.)</b>		
VIII	3.45 p.m. to 4.05 p.m.	Presentation on – Expeditious trial  <i>(15 minutes)</i>  Presentation by: <b>Shri Vivek Shivhare, Civil Judge Class-I, Rajgarh</b>
IX	4.05 p.m. to 5.00 p.m.	Sharing of best practices, Open Interactive Session on issues relating to Protection of Women from Domestic Violence Act, 2005 & road ahead  By: <b>Shri Dharendra Singh, Faculty Member (Sr.), MPSJA</b>

<b>DAY SECOND – 30.09.2019 (Monday)</b>		
<b>SESSIONS</b>	<b>TIME</b>	<b>TOPICS</b>
I	10.00 a.m. to 11.00 a.m.	Enforcement of interim & final orders under Protection of Women from Domestic Violence Act, 2005  By: <b>Shri Dharendra Singh,</b> <b>Faculty Member (Sr.),</b> <b>MPSJA</b>
II	11.00 a.m. to 11.30 a.m.	Presentation on – Recording of statement u/s 164 Cr.P.C.  <i>(15 minutes)</i>  Presentation by: <b>Sushri Anshu Chouhan,</b> <b>Civil Judge Class-II,</b> <b>Singrauli</b>  Co-ordinated by: <b>Shri Dharendra Singh,</b> <b>Faculty Member (Sr.),</b> <b>MPSJA</b>
<b><i>TEA BREAK (11.30 a.m. to 11.45 a.m.)</i></b>		
III	11.45 a.m. to 1.15 p.m.	Salient features of Dowry Prohibition Act and offences under Section 498A IPC  By: <b>Shri Axay Dwivedi,</b> <b>Additional Director, MPSJA</b>
<b><i>LUNCH BREAK (1.15 p.m. to 2.00 p.m.)</i></b>		
IV	2.00 p.m. to 3.00 p.m.	Proceedings under Sections 125-128 Cr.P.C.  By: <b>Smt. Anu Singh,</b> <b>O.S.D., MPSJA</b>
V	3.00 p.m. onwards	Valedictory Session

- Note: (1) The Time Table is subject to change as per exigencies.  
(2) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**